

ITEM NO.14

REGISTRAR COURT. 2

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. S.P.S. LALER

IA 2178/2020, 2180/2020, in SPECIAL LEAVE PETITION (CIVIL) Diary
No(s). 42658/2019

SHRIRAM GENERAL INSURANCE COMPANY LTD.

Petitioner(s)

VERSUS

AMNA BEGUM & ORS.

Respondent(s)

IA No. 2178/2020 - CONDONATION OF DELAY IN FILING
IA No. 2180/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

Date : 17-01-2023 These matters were called on for hearing today.

For Petitioner(s)

Mr. Chander Shekhar Ashri, AOR
Ms. Versha Singh, Adv.

For Respondent(s)

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

Ld. Counsel for petitioner shall within a period of four
weeks, as last chance file proof of publication in respect of
respondent Nos. 1 to 6.

List again on 22.2.2023.

S.P.S. LALER
Registrar

MG